

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**8. C.P.(IB)-395(MB)/2020**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 06.07.2021**

**NAME OF THE PARTIES: - The Bhagtani Serenity Flat Buyer's  
Association...Applicant**  
**IN THE MATTER OF**  
**Swatantra Kumar**  
**V/s**  
**JVPD Properties Pvt Ltd**

**Section: 7 and 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Learned Counsel Mr. Aditya Pimple appeared for the Petitioner, Counsel Mr. Sahil Mahajan appeared for the Respondent and Learned Counsel Ms. Sourabhi Wanknis appeared. At the request of the Counsels list the matter on **09.08.2021**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
06.07.2021  
ANKIT

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**